

F.No. J-11017/13/2016-Judl.(Part-2)

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 24th January 2017

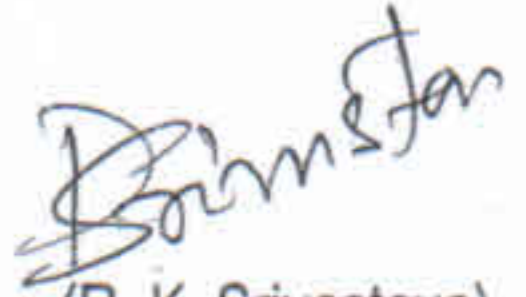
ORDER

The President is pleased to engage Shri Vinod Diwakar, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except the cases of Railways & Income Tax Department) before Delhi High Court as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Name	Address & Mobile Number	Enrollment No.
Delhi High Court Central Government Standing Counsel		
VINOD DIWAKAR	Building No. 3, Birbal Road, 2 nd Floor, Jangpura Extension, New Delhi-110014. Mob: 09810773017 Phone: 011-43541043 Email: office@vinoddiwakar.com	D/1376/2002

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, Delhi High Court, New Delhi.
4. The Incharge, Litigation (High Court) Section, New Delhi.
5. Shri Vinod Diwakar, CGSC at the address as mentioned herein above.
6. The Cash (LA) Section w.r.t. payment of retainership fee w. e. f. the date of this order to the above CGSC.
7. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)